

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/01064/2017

Wednesday, this the 14th day of February, 2018

CORAM:

**HON'BLE Mr.U.SARATHCHANDRAN, JUDICIAL MEMBER
HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

Thankachan Thomas, S/o.U.V.Thomas,
Technical Officer,
Government of India Press, Koratty - 680 309.
Residing at Uppan House, Mookkannur P.O.,
Angamaly, Ernakulam District - 683 577. Applicant

(By Advocate Mr.Shafik.M.A.)

V e r s u s

1. Union of India represented by Secretary,
Ministry of Urban Development,
Directorate of Printing, B Wing,
Nirman Bhawan, New Delhi - 110 001.

2. The Director,
Directorate of Printing,
B Wing, Nirman Bhawan,
New Delhi - 110 001. Respondents

(By Advocate Mr.K.Kesavankutty,ACGSC)

This application having been heard on 14th February 2018 the Tribunal on the same day delivered the following :

O R D E R

HON'BLE Mr.U.SARATHCHANDRAN, JUDICIAL MEMBER

Shri.P.V.Saleem representing Shri.Shafik.M.A., learned counsel for the applicant submitted that the applicant be permitted to withdraw the Original Application. In the circumstances we permit the applicant to

withdraw the Original Application with liberty to approach the appropriate forum on appropriate cause of action, if so advised. The Original Application is accordingly disposed of as withdrawn. No costs.

(Dated this the 14th day of February 2018)

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

**(U.SARATHCHANDRAN)
JUDICIAL MEMBER**

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List of Annexures in O.A.No.180/01064/2017

1. **Annexure A-1** - True copy of the O.M.No.T-25/A.II dated 16.1.2017 issued by the 2nd respondent.
2. **Annexure A-2** - True copy of the O.M.No.19/3/2007-A.II dated 7.3.2016 issued by the Deputy Director of the 2nd respondent.
3. **Annexure A-3** - True copy of the advertisement - Advt.2 dated 24-30 January, 2009 published in employment news.
4. **Annexure A-4** - True copy of the representation dated 18.9.2009 submitted by the applicant.
5. **Annexure A-5** - True copy of the seniority list published by Order No.17/06/2008 dated 9.9.2008.
6. **Annexure A-6** - True copy of the order dated 1.12.2009 issued by the 1st respondent.
7. **Annexure A-7** - True copy of the seniority list published as per Order No.19/03/2007/All dated 18.3.2011 of the respondents.
8. **Annexure A-8** - True copy of the O.M.No.22011/7/86 dated 3.7.1986, issued by the Dept. of Personnel and Training, Government of India.
9. **Annexure A-9** - True copy of the representation dated 24.2.2011 submitted by the applicant.
10. **Annexure A-10** - True copy of the Office Memorandum dated 28.3.2011 issued by the 1st respondent.
11. **Annexure A-11** - True copy of the Draft Seniority List dated 5.12.2013 issued by the respondents.
12. **Annexure A-12** - True copy of the Final Seniority List dated 31.12.2013 issued by the respondents.
13. **Annexure A-13** - True copy of the representation dated 5.9.2014 submitted by the applicant.
14. **Annexure A-14** - True copy of the draft seniority list dated 24.3.2015 issued by the respondents.
15. **Annexure A-15** - True copy of the representation dated 23.12.2016 submitted by the applicant.
